

IN THE HIGH COURT OF ORISSA: CUTTACK

WP(C) No.13403 of 2015

Bipin Bihari Pradhan ... Petitioner

-Versus-

State of Orissa & others ... Opp. Parties

I N D E X

Sl. No.	Description of documents	Pages
1.	Affidavit in compliance of Order dtd. 20.03.2023 on behalf of Commissioner-cum-Secretary to Government, Health & Family Welfare Department, Odisha	1 - 4
2.	<u>Annexure – A Series.</u> Copy of details regarding amount actually sanctioned and percentage of amount utilised approved under NHM for free treatment of leprosy patients, training of staffs etc. on NLEP from 2013-14 onwards	5 - 14

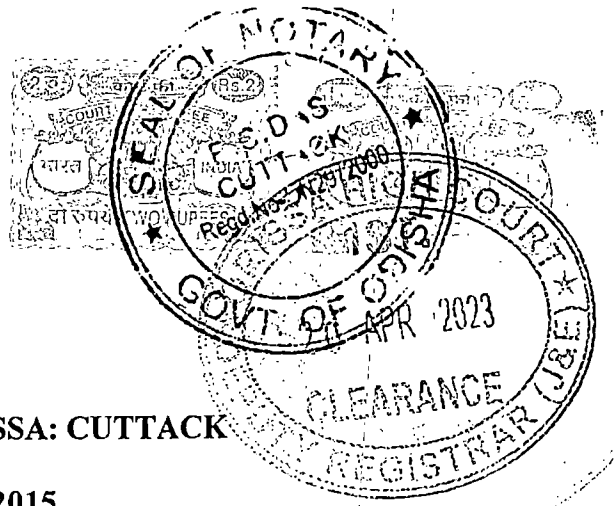
Cuttack

Date : 19/04/2023

  
ADDL. GOVERNMENT ADVOCATE



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**IN THE HIGH COURT OF ORISSA: CUTTACK**

**WP(C) No.13403 of 2015**

Bipin Bihari Pradhan ... Petitioner

-Versus-

State of Orissa & others ... Opp. Parties

**AFFIDAVIT IN COMPLIANCE OF ORDER**  
**DTD.20.03.2023 ON BEHALF OF**  
**COMMISSIONER-CUM-SECRETARY TO**  
**GOVT. HEALTH & FAMILY WELFARE**  
**DEPARTMENT, ODISHA.**

I, Dr. Ajit Kumar Mohanty, aged about 62 years, Son of late Bhabagrahi Mohanty, at present working as Special Secretary (PH) to Government, Health & Family Welfare Department, Odisha, Loka Seva Bhawan, Bhubaneswar, Dist.: Khurda, do hereby solemnly affirm and state as follows :

1. That, I am working as Special Secretary (PH) to Government, Health & Family Welfare Department, Odisha and have been duly authorised by the Commissioner-cum-Secretary to Government, Health & Family Welfare Department, Government of Odisha to swear this Affidavit on her behalf

*Ajit Kumar Mohanty*

Received  
Bishu P. Das A.C.  
19/4/2023



19/4/23

2. That, it is humbly submitted that this Hon'ble High Court Vide Order dated, 20.03.2023 directed to file the Compliance Affidavit. Paragraphs – 2 & 7 of the Order dtd. 20.03.2023 are extracted hereunder for convenience :

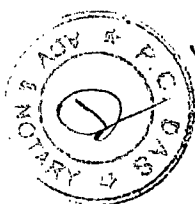
*"2. Mr. P.K. Muduli, learned Additional Government Advocate further informs the Court that adequate funds have not been released by the Government of India for the rehabilitation work to be undertaken by the Department. However, it is seen that the details given in para 6 of the affidavit do not indicate what is the amount actually sanctioned and in relation to it what percentage of the amount was utilized. Mr. Muduli, learned AGA stated that a better affidavit will be filed giving these details.*

xxx

xxx

xxx

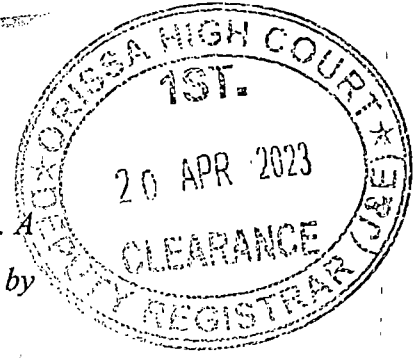
*7. An affidavit incorporating the details as specified in para 2 above, as well as compliance with the above directions shall be filed at least one week prior to the next date with advance copies to the AC. The Convener of the MC shall remain*



19/4/23

P. K. Muduli  
 Additional Government Advocate  
 P. K. Muduli

*present in virtual mode on the next date. A copy of this order be delivered to him by e-mail forthwith by the Registry..."*



(Emphasis supplied)

3. That, it is pertinent to mention here that Govt. of India does not sanction fund against each activity/component under National Leprosy Eradication Programme (NLEP). Fund is sanctioned for each programme as one pool fund which is to be spent based on the approved budget against each activity. So it is not possible to provide the activity/component wise sanctioned amount under NLEP.

Similarly, Govt. of India does not release the funds activity wise under NLEP rather it is released as a common pool fund. So it is not possible to provide the activity/component wise fund release under NLEP.

In the years, the percentage of expenditure is below expectation due to clubbing and deferment of LCDC Campaign and other activities due to pandemic. In all those years, there is no compromise in the treatment and training aspects of the NLEP programme. In the year 2022-23 the provisional expenditure is 96%.



Handwritten signature and initials on the right margin.

The details regarding amount actually sanctioned and percentage of amount utilised approved under NHM for free treatment of leprosy patients, training of staffs etc. on NLEP from 2013-14 onwards are provided in separate sheets as Annexure – A Series.

4. That, the deponent craves leave of this Hon'ble Court to file further Affidavit(s) as and when required / directed for an effective adjudication.

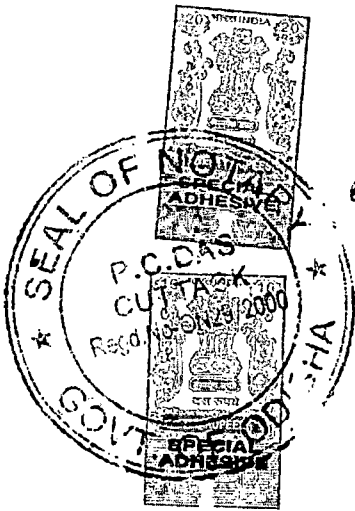
5. That, the facts stated above are true to the best of my knowledge and based on Official records.

Identified by:

Advocate's Clerk  
Advocate General Office

Cuttack  
Date : 19/04/2023

*A. K. Mohanty*  
**DEPONENT** 19.04.2023  
Special Secretary  
H & F.W Deptt



Certified that cartridge papers are not available.

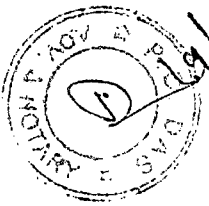
*A. K. Mohanty*  
**ADDL. GOVERNMENT ADVOCATE**

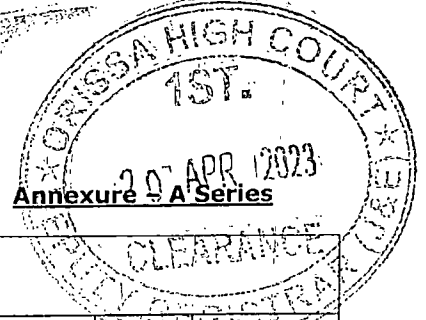
The above named deponent  
Solomnly affirm on.....  
.....being identified  
by.....

*A. K. Mohanty*

19/4/23


*A. Self*






2013-14								
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	130.05	185.26	206.71	391.97	147.96	78%	84.94
2	Treatment of Leprosy Patients	89.85				56.88		
3	Stigma Reduced (BCC/IEC)	18.60				19.06		
4	Trainings	8.40				10.51		
5	Monitoring, Supervision and Evaluation System improved	78.60				48.00		
6	Programme Management ensured	377.81				24.62		
7	Others	3.72				-		
<b>Total</b>		<b><u>707.03</u></b>	<b>185.26</b>	<b><u>206.71</u></b>	<b>391.97</b>	<b><u>307.03</u></b>	<b>78%</b>	<b>84.94</b>

This Copy Attested

  
 19.4.23  
 Special Secretary  
 H & F. W Deptt.


<b>2014-15</b>								
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	157.66	84.94	346.61	431.55	95.98	70%	128.11
2	<b>Treatment of Leprosy Patients</b>	71.17				51.72		
3	Stigma Reduced (BCC/IEC)	12.50				13.20		
4	<b>Trainings</b>	28.26				17.04		
5	Monitoring, Supervision and Evaluation System improved	57.11				39.35		
6	Programme Management ensured	253.40				78.84		
7	Others	3.72				7.31		
<b>Total</b>		<b><u>583.82</u></b>	<b>84.94</b>	<b><u>346.61</u></b>	<b>431.55</b>	<b><u>303.44</u></b>	<b>70%</b>	<b>128.11</b>

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 19.11.29  
 Special Secretary  
 H & F.W Deptt.


2015-16								
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	213.55	128.11	339.78	467.89	194.87	103%	13.74
2	Treatment of Leprosy Patients	71.17				82.97		
3	IEC/BCC: Mass media, Outdoor media, Rural media, Advocacy media	12.80				12.93		
4	Trainings	26.46				26.34		
5	Human Resources on contract	169.24				115.97		
6	Programme Management	56.86				45.59		
7	Others: travel expenses for regular staff.	3.72				2.97		
<b>Total</b>		<b>553.80</b>	<b>128.11</b>	<b>339.78</b>	<b>467.89</b>	<b>481.63</b>	<b>103%</b>	<b>-13.74</b>

True Copy Attached

  
 Special Secretary  
 H B F.W Deptt.




<b>2016-17</b>								
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	605.41	13.74	826.37	812.63	554.57	103%	27.51
2	<b>Treatment of Leprosy Patients</b>	72.77				60.90		
3	IEC/BCC: Mass media, Outdoor media, Rural media, Advocacy media	30.38				24.10		
4	<b>Trainings</b>	25.75				29.44		
5	Human Resources on contract	107.19				120.87		
6	Programme Management	65.61				46.91		
7	Others: travel expenses for regular staff.	3.72				3.36		
<b>Total</b>		<b>910.83</b>	<b>-13.74</b>	<b>826.37</b>	<b>812.63</b>	<b>840.15</b>	<b>103%</b>	<b>-27.51</b>

  
 Special Secretary  
 H & F.W Deptt.

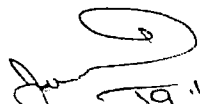
<b>2017-18</b>								
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	1,419.54	27.51	1,670.00	1,642.49	725.72	58%	691.93
2	<b>Treatment of Leprosy Patients</b>	79.10				47.87		
3	IEC/BCC: Mass media, Outdoor media, Rural media, Advocacy media	-				0.61		
4	<b>Trainings</b>	45.64				30.71		
5	Human Resources on contract	85.61				96.77		
6	Programme Management	68.61				45.41		
7	Others: travel expenses for regular staff.	3.72				3.47		
<b>Total</b>		<b><u>1,702.22</u></b>	<b>-27.51</b>	<b><u>1,670.00</u></b>	<b>1,642.49</b>	<b><u>950.56</u></b>	<b>58%</b>	<b>691.93</b>

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 T. G. K. S.  
 Special Secretary  
 H & F. W. Dept

<b>2018-19</b>								
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	1,178.91	691.93	1,375.33	2,067.26	1,015.51	59%	844.69
2	<b>Treatment of Leprosy Patients</b>	83.07				49.87		
3	<b>Trainings</b>	20.40				15.44		
4	Human Resources on contract	88.08				90.20		
5	Programme Management	68.61				48.58		
6	Others: travel expenses for regular staff.	3.72				2.97		
<b>Total</b>		<b><u>1,442.79</u></b>	<b>691.93</b>	<b><u>1,375.33</u></b>	<b>2,067.26</b>	<b><u>1,222.57</u></b>	<b>59%</b>	<b>844.69</b>


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 19.11.19  
 Special Secretary  
 H & F. W DEPT.

**2019-20**

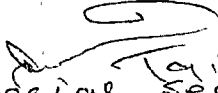
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	2,046.70	844.69	1,296.67	2,141.36	1,251.23	67%	701.60
2	Treatment of Leprosy Patients	72.70				25.11		
3	Trainings	17.25				13.19		
4	Human Resources on contract	108.86				103.24		
5	Programme Management	52.14				43.41		
6	Others: travel expenses for regular staff.	1.86				3.58		
<b>Total</b>		<b><u>2,299.51</u></b>	<b>844.69</b>	<b><u>1,296.67</u></b>	<b>2,141.36</b>	<b><u>1,439.76</u></b>	<b>67%</b>	<b>701.60</b>

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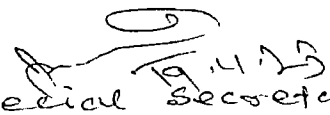
<b>2020-21</b>								
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	615.63	701.60	500.00	1,201.60	640.68	70%	356.77
2	<b>Treatment of Leprosy Patients</b>	82.77				56.12		
3	<b>Trainings</b>	-				1.37		
4	Human Resources on contract	122.54				98.86		
5	Programme Management	63.46				45.86		
6	Others: travel expenses for regular staff.	3.72				1.94		
<b>Total</b>		<b><u>888.12</u></b>	<b>701.60</b>	<b><u>500.00</u></b>	<b>1,201.60</b>	<b><u>844.83</u></b>	<b>70%</b>	<b>356.77</b>

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 Special Secretary  
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<b>2021-22</b>								
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	1,951.83	356.77	1,038.00	1,394.77	386.90	43%	801.40
2	Treatment of Leprosy Patients	71.83				41.07		
3	Trainings	19.50				6.17		
4	Human Resources on contract	129.64				110.61		
5	Programme Management	57.90				48.62		
6	Others: travel expenses for regular staff.	-				-		
<b>Total</b>		<b><u>2,230.70</u></b>	<b>356.77</b>	<b><u>1,038.00</u></b>	<b>1,394.77</b>	<b><u>593.37</u></b>	<b>43%</b>	<b>801.40</b>

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2022-23								
Sl. No.	Activities	Amount approved by GoI (in lakh)	Opening Balance (Excl. Interest) (in lakh)	Funds received (in lakh)	Total fund available (in lakh)	Expenditure Incurred (in lakh)	% of Expd. (in lakh)	Closing balance (Excl. Interest) (in lakh)
1	2	3	4	5	6	7	8	9
1	Early case detection including Urban Leprosy Control	513.14	801.40	No separate grant received under NLEP. Fund received under one pool, i.e. NHM.	801.40	394.82	96%	35.07
2	Treatment of Leprosy Patients	174.90				106.84		
3	Trainings	22.80				17.51		
4	Human Resources on contract	175.10				132.67		
5	Programme Management	141.77				76.46		
6	Others (Printing, IEC etc)	102.30				38.03		
Total		1,130.01	801.40	-	801.40	766.33	96%	35.07

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**Case No : WP(C) 13403/2015**

**Received From : Respondent**

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